

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA Nos. 1569 & 828 of 2019 IN**  
**DFR No. 1932 of 2019**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd.**

**....Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

**ORDER**  
**(ON BEING MENTIONED)**

Learned counsel Mr. S. Vallinayagam who appeared on behalf of Respondent No.2 on 03.09.2019 requests to show his appearance in order dated 03.09.2019.

Permission granted to show appearance in order dated 03.09.2019.

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**